

Santosh

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW – 147-2020 & 148 - 2020

Mr. Nilesh Naik and ors. Petitioners.

Versus

State of Goa & others. Respondents.

Mr. D. Lawande with Mr. G. Nadkarni, Advocates for the
Petitioners.

Mr. S. D. Lotlikar, Senior Advocate with Mr. J. Karn, Advocate for
the Petitioners in LD-VC-CW-148-2020.

Mr. D.J. Pangam, Advocate General with Ms. Maria Correia,
Additional Government Advocate for the Respondents.

***Coram : M.S. Sonak &
Smt. M.S. Jawalkar, JJ.***

Date : 20th August, 2020.

P.C. :-

Heard the learned Counsel for the Petitioners.

2. Mr. D. Pangam, the learned Advocate General appears for
the Respondents, along with Ms. Maria Correia.

3. At the request of the Respondents, who have been served
just yesterday, we stand over this matter to 24th August, 2020.

Smt. M.S. Jawalkar, J.

M.S. Sonak, J.